

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

UNSTARRED QUESTION NO:319  
ANSWERED ON:25.02.2000  
SCHEMES TO BOOST EXPORT  
HARIBHAI PARTHIBHAI CHAUDHARY;MANSINH PATEL

**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

- (a) the details of the schemes being run by the Government to boost export;
- (b) whether the Government propose to review the said schemes;
- (c) if so, the details thereof;
- (d) whether it is also a fact that some of the schemes are misused; and
- (e) if so, the details in this regard and the remedial steps being taken in this regard ?

**Answer**

MINISTER OF COMMERCE & INDUSTRY (SHRI MURASOLI MARAN)

(a) Various schemes have been launched from time to time by the government for promoting exports which include, amongst others, Export Promotion Capital Goods Scheme allowing import of Capital goods at concessional/zero duty, Duty Exemption Scheme allowing duty free import of inputs required for export production, Gem & Jewellery Export Promotion Scheme allowing import and replenishment of the inputs at concessional duty, scheme allowing setting up of various units under EOU/EPZ, and the scheme to recognise established exporters as Export House, Trading House, Star Trading House and Super Star Trading House.

(b) & (c) As an ongoing exercise, the Government reviews these export promotion schemes in the light of suggestions received from various trade representative bodies and also with a view to plugging loopholes which come to light in the operation of such schemes.

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(d) & (e) No major incidents of frauds/misuse have come to the notice of Government during the last 3 years. However, there have been some cases, in which the exporters have misused the facilities given to them under various schemes.

Remedial steps like imposition of fiscal penalty, debarring such exporters from receiving further licences and suspension/ cancellation of importers code. (IEC number) are taken against such defaulting exporters.